

DIVISION BENCH

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/104(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th July, 2021, 10:30
A.M**

Name of the Company	SANJAY AGARWAL(FOR STRUCK OFF COMPANY SPANDAN TRADECOM PRIVATE LIMITED) Vs. REGISTRAR OF COMPANIES WEST BENGAL		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For the Petitioner

Ms. Aditi Jhunjunwala, Pr. CS

ORDER

Ms. Aditi Jhunjunwala, Ld. Authorised Representative for the Petitioner presnet.

Registry is directed to issue notice to the Registrar of Companies, West Bengal who shall file report in the matter within a period of three weeks.

List this matter on 14.09.2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**